(24)

## Central Administrative Tribunal Principal Bench, New Delhi.

#### OA 2684/2002

New Delhi this the 19th day of January, 2011

# Hon'ble Dr. A.K.Mishra, Member (A) Hon'ble Dr. K.B.Suresh, Member (3)

- 1. The Telecom Engineering Officers' Association (India),
  Through its General Secretary,
  Shri W.Seshagiri Rao,
  7/55, Ramesh Nagar,
  New Delhi-110015.
- Shri B.S.Dalal,
   Sub Divisional Officer,
   R/o M.P.T.-463, Sarojini Nagar,
   New Delhi.
- Shri R.C.Sharma,
   Sub Divisional Officer,
   Vill. Gijore, Sector-53,
   Noida (UP).
- 4. Shri R.K.Bithar, Sub Divisional Engineer, R/o A-17/5, R.P.Bagh, Delhi-7.

... Applicants.

(By Advocate: None)

Versus

- Union of India through the Secretary to the Govt. Department of Communications, Sanchar Bhavan, 20, Ashoka Road, New Delhi 110001.
- 2. The Asstt. Director General (STG-III)
  Ministry of Communications,
  Department of Telecommunications,
  Sanchar Bhawan, New Delhi-110001.
- 3. The Chief General Manager, Mahanagar Telephone Nigam Ltd. New Delhi.



 The Chief General Manager, Mahanagar Telephone Nigam Ltd. Telephone House, 9<sup>th</sup> Floor, Vir Savarkar Marg, Dadar (West), Mumbai 4000268.

...Respondents.

(By Advocate: Ms. Nidhi Bisaria and Shri H. K. Gangwani)

## ORDER (ORAL)

## By Dr.A.K.Mishra, Member (A):

None for the applicants even in the revised call. We notice that none was represented on behalf of the applicants on 10.12.2010 and before that on 29.10.2010.

2. It seems that the applicants have lost their interest in prosecuting this case. In the circumstances, the OA is dismissed for default and non-phosecution.

(Dr.K.B.Suresh) Member (J)

/kdr/

(Dr.A.K.Mishra) Member (A)